

stitute, Dehra Dun and its regional units are required to be filled by deputation of the forest officers of States and Union Territories; and

(b) if so, what is the number of such posts; and the number out of them lying vacant and since how long?

**THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN):** (a) and (b) There are 83 Group 'A' posts in the Forest Research Institute, Dehra Dun, and its regional units to be filled on deputation basis by officers of these, 32 posts are lying vacant for varying periods as mentioned below:

—6 posts for less than six months.

—9 posts between 6 months to 1 years.

—6 posts between 1 year to 2 years.

—11 posts for more than 2 years.

#### **Posting of Indian Forest Service Officers**

919. **SHRIMATI OMEM MOYONG DEORI:** Will the **PRIME MINISTER** be pleased to state;

(a) whether it is fact that in pursuance of Home Ministry's directive, Government have decided to fix normal tenures of posting of Indian Forest Service Officers borne on the Union Territories cadre;

(b) if so, what is the normal tenure of posting of Indian Forest Service Officers in the Union Territories of Andaman & Nicobar Islands, Arunachal Pradesh and Mizoram; and

(c) whether the tenure so fixed is in consonance with the tenure fixed for officers of the other All India Services?

**THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN):** (a) Yes, Sir.

(b) Five years.

(c) The tenure fixed for other All India Services is three years at Senior/Selection grades and two to three years at Supertime Scale in Arunachal Pradesh and Andaman & Nicobar Islands and two-three years for all officers posted to Mizoram. The higher tenure fixed for IFS officers is because of the very small number of posts for IFS officers outside these three territories.

#### **Development of the Airports operating Domestic flights**

920. **SHRI R. SAMBASIVA RAO:** Will the **PRIME MINISTER** be pleased to state;

(a) whether Government propose to formulate a comprehensive plan for development/expansion of airports operating domestic flights; and

(b) if so, what are the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT):** (a) and (b) Yes, Sir. A plan has been drawn up for development of aerodromes operating domestic flights. This includes strengthening of runway/pavements, expansion of terminal buildings, provision of other infrastructure viz. fire fighting equipment, security requirement and night landing facilities. A total provision of Rs. 328.24 crores has been made in the Seventh Five Year Plan for this purpose. This amount includes a small percentage earmarked for International airports also. The plan outlay has not however yet been finalised.